

ting up of industries in Gujarat during the last plan period;

(b) the amount paid by the Central Government for running these industries in the State during the last plan period; and

(c) the number of industrial licenses granted and the expenditure incurred by the Central Government for setting up industries in Gujarat during the last plan period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). Particulars of all licences granted under the Industries (Development and Regulation) Act, 1951, are published from time to time in the following publications :—

(i) The Weekly, "Bulletin of Industrial Licences, Import Licences and Export Licences", issued by the Chief Controller of Imports and Exports (in respect of the period from October 1961);

(ii) The Weekly, "Indian Trade Journal" issued by the Director-General of Commercial Intelligence of Statistics, Calcutta (in respect of the period from 1st January 1958 onwards); and

(iii) The Monthly, "Journal of Industry and Trade", issued by the Director of Commercial Publicity, Ministry of Commerce (in respect of the period from October 1961 onwards).

Copies of all the aforesaid publications are available in the Library of the Parliament House.

No amount is paid nor any expenditure incurred by the Central Government either for setting up or for the running of Industrial Units in the private sector in any of the States.

RURAL INDUSTRIAL PROJECTS IN GUJARAT

5426. SHRI NARENDRA SINGH MAHIDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal to set up rural industries in Gujarat in 1967-68 and 1968-69 and if so, the details thereof;

(b) the financial assistance likely to be given by the Central Government; and

(c) if the answer to part (a) above be in the negative; whether Government are likely to take up the question in the near future?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No new Rural Industries Projects are proposed.

(b) Does not arise.

(c) The question of expansion of the programme will be taken up in the light of the findings of the evaluation report on the Rural Industries Project Programme which is expected to be available shortly.

MINERAL SURVEY OF GUJARAT

5427. SHRI NARENDRA SINGH MAHIDA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether any plan for carrying out mineral survey in Gujarat and for extracting them has finally been drawn up;

(b) if so, the details thereof; and

(c) if not, whether Government propose to chalk out such a plan for Gujarat?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) and (b). Yes, Sir. The scheme for mineral survey in Gujarat by the Geological Survey of India during 1967-68 includes geological mapping and preliminary mineral survey in Kutch, Sabarkantha, Panchmahals, Junagadh and Banaskantha districts traverses for phosphate in Gujarat; detailed investigations for base metals at Ambamata and Khandia and Apatite at Narukot; preliminary investigations for base metals in Baroda and Panchmahal districts; fluorspar in Broach district, China clays and Steatite in Sabarkantha district and geophysical investigations for base metals in Baroda.

(c) Does not arise.

MANUFACTURE OF CATTLE FEED

5428. SHRI M. N. REDDY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of industries (State-wise) which manufacture cattle feed on a large scale and the names and addresses of 12 largest industries in this field;

(b) the basic raw material used in these industries for the manufacture of cattle feed;

(c) whether our present requirements are met by the internal production; and

(d) whether regular and foolproof tests either physical or chemical or any other appropriate tests are conducted by Government to find out the nutritional content and other requisite standards ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—2167/67].

महाराष्ट्र में उद्योगों की स्थापना

5429. श्री देवराव पाटिल : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछली तीन पंचवर्षीय योजनाओं की अवधि में महाराष्ट्र में उद्योगों की स्थापना के लिये किन किन व्यक्तियों को लाइसेंस दिये गये हैं तथा सम्बन्धित उद्योगों का व्यौरा क्या है और इस प्रयोजन के लिये कितनी धनराशि नियत की गई है और उसमें से कितनी राशि का उपयोग किया जा चुका है; और

(ख) 1966-67 में इन उद्योगों की स्थापना के लिये केन्द्रीय सरकार ने कितनी धनराशि का नियतन किया था तथा उस राज्य में कितने नये कारखाने स्थापित किये गये हैं ?

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री कल्याणदास अली अहमद) :

(क) सभी लाइसेंसों का विस्तृत व्यौरा पार्टियों के नामों एवं उद्योगों सहित समय समय पर नीचे लिखे प्रकाशनों में प्रकाशित किया जाता है :

- 31 दिसम्बर, 1957 की अवधि तक उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अधीन केन्द्रीय सरकार द्वारा लाइसेंस दिये गये औद्योगिक उपक्रमों की सूची ।

2. वर्ष 1958 के दौरान उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अधीन केन्द्रीय सरकार द्वारा लाइसेंस दिये गये औद्योगिक उपक्रमों की सूची ।

3. वाणिज्यिक जानकारी एवं आंकड़ों के महानिदेशक, कलकत्ता द्वारा निकाला गया "इंडियन ट्रेड जरनल" नामक साप्ताहिक पत्र (1 जनवरी, 1958 से लेकर उसके बाद की अवधि के बारे में) ।

4. आयात एवं निर्यात मुख्य नियन्त्रक, नई दिल्ली द्वारा निकाला गया बुलेटिन आफ इंडस्ट्रियल लाइसेंसिंग, इंपोर्ट लाइसेंस और एक्सपोर्ट लाइसेंसिंग नामक साप्ताहिक पत्र (अक्टूबर 1961 से लेकर उसके बाद की अवधि के बारे में) ।

5. वाणिज्यिक प्रचार निदेशक, वाणिज्य मंत्रालय द्वारा निकाला गया "जनरल आफ इंडस्ट्री एंड ट्रेड" नामक मासिक पत्र (अक्टूबर, 1961 से लेकर उसके बाद की अवधि के बारे में) ।

उपर्युक्त सभी प्रकाशनों की प्रतियां संसद भवन के पुस्तकालय में उपलब्ध हैं ।

(ख) किसी भी राज्य में गैर-सरकारी क्षेत्र में औद्योगिक कारखानों की स्थापना के लिए केन्द्रीय सरकार द्वारा कोई व्यय नहीं किया जाता है। वर्ष 1966-67 में स्थापित नये कारखानों की संख्या के बारे में जानकारी इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

RAILWAY LINES IN ASSAM

5430. SHRI RUPNATH BARAHMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal for the extension of any existing Railway lines in Assam; and

(b) if so, the details thereof?